

IN THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,  
NEW DELHI  
O. A. NO. 267 OF 2023

IN THE MATTER OF:

ASHOK KUMAR GUPTA & ORS.

..... APPLICANTS

VERSUS

MINISTRY OF HOUSING AND URBAN AFFAIRS & ANR. ...RESPONDENTS

INDEX

S. NO.	PARTICULARS	PAGE NO.
1	Colour Photographs of Annexure-R II of earlier Status report filed by MCD on dated 18.08.2023.	1-2

Through

PUJA KALRA  
STANDING COUNSEL MCD  
CHAMBER-430, BLOCK-I,  
DELHI HIGH COURT, NEW DELHI.  
MOB.: -9312839323  
E MAIL- pujakalra09gmail.com

Place:- New Delhi  
Dated 23.08.2023



